

HIGH COURT OF DELHI: NEW DELHI

No.19/DHC/Gaz/G-7/VI.E.2(a)/2019

Dated : 5th April, 2019

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have decided not to transfer the cases u/s 138 Negotiable Instruments Act involving "Financial Institutions" to Rouse Avenue Court Complex. Consequently, in partial modification of the Transfers/Postings Order No. 12/DHC/Gaz/G-7/VI.E.2(a)/2019 dated 26th March, 2019, Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service **with effect from 09.04.2019:-**

Sl. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Ashok Kumar	MM (NI Act)-4, Central, THC	MM(NI Act)-5, South-East, Saket	South-East	In a new Court
2.	Santosh Kumar Singh	MM-5, South-West, Dwarka	MM(NI Act)-5, South, Saket	South	In a new Court
3.	Priyanka Rajpoot	MM (NI Act), North-West, Rohini	MM(NI Act)-7, South-West, Dwarka	South-West	In a new Court
4.	Udita Jain	Civil Judge-3, Central, THC	MM(NI Act)-8, South-West, Dwarka	South-West	In a new Court
5.	Neetu Sharma	MM (NI Act), New Delhi, PHC	MM(NI Act)-5, West, THC	West	In a new Court
6.	Tista Shah	MM (NI Act)-4, West, THC	MM(NI Act)-6, Central, THC	Central	In a new Court
7.	Naina	Civil Judge-4, West, THC	MM(NI Act)-7, Central, THC	Central	In a new Court

NOTES:-

1. The judicial officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

3. The Note Nos. 10, 11 and 12 as mentioned in the transfers/postings Order No. 12/DHC/Gaz/G-7/VI.E.2(a)/2019 dated 26th March, 2019 stand withdrawn.
4. The District & Sessions Judges shall assign sufficient number of cases to the newly created courts of MM (NI Act) in their respective districts on withdrawal from other such courts and general courts of Metropolitan Magistrates in order to ensure equitable distribution of workload.
5. In the transfers/postings order No.12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26th March, 2019, in the Remarks Column at Sl. No.86 “PS Bhalswa Colony” be read as “PS Bhalswa Dairy” and “MM-4, North Rohini” be read as “MM-7, North, Rohini.

BY ORDER OF THE COURT

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst.No.1714-1757/DHC/Gaz./G-7/VI.E.2(a)/2019

Dated, the 5th April, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The District & Sessions Judge-cum-Special Judge, CBI (PC Act)), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, I Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
33. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computers), DHC, with request to display this order on website of DHC.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.

Be uploaded - Bsharma
05/04/2019
S.D. (17)

37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officers concerned.
44. Guard File.



(Pramod Kumar)
Joint Registrar (Gazette-II)